

SPECIAL BENCH  
COURT - I

O-238

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/373(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>THE REGISTRAR OF COMPANIES WEST BENGAL VS GSHP TOURS AND TRAVELS PRIVATE LIMITED</b>
UNDER SECTION	<b>SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY</b>

**Appearances (via video conferencing/physically)**

None

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **04/09/2024**.

Satyajit Roy  
(Court Officer )

PJ